

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 08, 2016

No. 1559 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ram Autar Kaushik**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officer, Additional Court, Bijnor against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1560 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Smt. **Rama Jain**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officer, Additional Court, Meerut against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1561 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Sukh Lal**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Jhansi against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1562 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Riyasat Hussain**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Aligarh against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1563 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Indra Jeet Verma**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1564 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ashok Kumar Tewari**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Agra against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1565 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Shyam Behari Pandey**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1566 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ram Prakash Verma**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1567 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Pramod Kumar Misra**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Kanpur Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1568 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Raj Kumar-II**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1569 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Pradeep Kumar-II**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Gautam Budha Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1570 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Arun Kumar Gupta**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1571 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Luqmanul Haq**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Agra against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1572 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ramesh Chandra-III**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Faizabad against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1573 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ashok Kumar Pathak**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1574 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ramashraya Singh**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Gorakhpur against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1575 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Bhagwan Deo Mishra**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Gautam Budha Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1576 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Uma Shankar Pasi**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Allahabad against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1577 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Dileep Singh**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Agra against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1578 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Satish Chandra Sharma**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Meerut against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1579 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Yogendra Singh-II**, District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Kanpur Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1580 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Surender Pal Goyal**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Muzaffar Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1581 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Lokendra Kumar Rathi**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Saharanpur against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1582 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Narendra Deo Mishra**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1583 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Subedar Yadav**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Varanasi against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1584 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Jang Bahadur Singh-III**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Bareilly against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1585 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Mahendra Singh-II**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Ghaziabad against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1586 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Sudhir Kumar-II**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Moradabad against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1587 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Surya Kumar Singh**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1588 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Prashant Kumar Chakravarti**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Kanpur Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1589 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Vijay Kumar Agrawal**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Gautam Budha Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1590 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Syed Fariduddin Ashraf**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1591 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ram Sahay**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Mathura against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1592 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Rama Pati Maurya**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1593 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Suresh Chandra Savita**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Kanpur Nagar against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1594 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Dr. **Rajiva Vikram Singh Gatua**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Allahabad against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1595 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Shobhi Lal**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Lucknow against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

No. 1596 / Admin. (Services)/2016

Pursuant to Government Office Memo. No. U.O. 35/II-4-2016-173G/2015 T.C. Dated 26.07.2016, Sri **Ram Kumar-II**, Additional District & Sessions Judge (Retired) is appointed/ posted as Presiding Officers, Additional Court, Ghaziabad against the post created vide G.O. No. 02/2016/1943/VII-Nayay-2-2015-173G/2015 dated 30.12.2015.

BY ORDER OF THE COURT,

sd/-

**(DINESH KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 589 / Admin. (Services)/ 2016, Dated: Allahabad: November 08, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).

The above mentioned District & Sessions Judges subordinate to the High Court of Judicature at Allahabad are directed to permit appointed Presiding Officers in Additional Courts to take over charge of the said court.

The District & Sessions Judges of the concerned districts are requested to make available the infrastructure for these courts out of the existing infrastructure, within the court premises, to make these courts functional till infrastructure as requested by the High Court is created by the Government for running these courts.

The certificates of taking over charge by the Presiding Officers, Additional Courts be sent the Assistant Registrar (Services) & Assistant Registrar (Confidential-'B'), High Court of Judicature at Allahabad.

8.

S/Sri

- i. Ram Avtar Kaushik, District & Sessions Judge (Retired), 1820, Moh. Kalyan Singh, Mawana, Dist.- Meerut – 250401.
- ii. Smt. Rama Jain, District & Sessions Judge (Retired), B-11 Damodar Colony, Garh Road, Meerut.
- iii. Sukh Lal, District & Sessions Judge (Retired), H.No. 223/3H/1Z Jayantipur, Sulemsarai, Allahabad-211011
- iv. Riyasat Hussain, District & Sessions Judge (Retired), 4/66A Rana Manzil, Badar Bagh, Anoopshahr Road, Civil Lines, Aligarh - 202001
- v. Indra Jeet Verma, District & Sessions Judge (Retired), D-31, Vanasthali Apartment, Sector-1, Gomati Nagar Extension, Lucknow.
- vi. Ashok Kumar Tewari, District & Sessions Judge (Retired), 6 Priyadarshni Vihar Colony (Shanti Villa), Daroga Khera (Behind Khad Godown), Kanpur Road, Lucknow-226401
- vii. Shyam Behari Pandey, District & Sessions Judge (Retired), S-8/118-A, Kanjara Niwas, Khajuri Colony, Sudhakar Road, Opp. Milan Vatika, Varanasi - 221002
- viii. Ram Prakash Verma, District & Sessions Judge (Retired), 284/165, Chitta Khera, Aish Bagh, Lucknow - 226004
- ix. Pramod Kumar Mishra, District & Sessions Judge (Retired), 108, Parbati Garden, Apcar Garden, Po: Upper Chelidanga, Asansol, Dist.- Burdwan-713304 (W.B.)
- x. Raj Kumar-II, District & Sessions Judge (Retired), C-5/95 Vineet Khand, Gomti Nagar, Lucknow.
- xi. Pradeep Kumar-II, District & Sessions Judge (Retired), Plot No. A-7, 'Panchsheel' Judges Society, P-7/7 Builders Area, Greater Noida, Gautam Buddh Nagar, U.P. - 201310
- xii. Arun Kumar Gupta, District & Sessions Judge (Retired), D1/249, Vineet Khand, Gomti Nagar, Lucknow-10
- xiii. Luqmanul Haq, District & Sessions Judge (Retired), D-202 Sanghmitra Apartment, Plot 20, Sector 4, Dwarika, New Delhi.
- xiv. Ramesh Chandra-III, District & Sessions Judge (Retired), 2/37-C Vinamra Khand, Gomti Nagar, Lucknow - 226010
- xv. Ashok Kumar Pathak, District & Sessions Judge (Retired), C-1/138, Vikrant Khand, Gomti Nagar, Lucknow - 226010
- xvi. Ramashraya Singh, District & Sessions Judge (Retired), Saroj Sadan, U.C 159 Unity City Colony (Near Ram Darbar Mandir), Bahadurpur, Kursi Road, Lucknow.
- xvii. Bhagwan Deo Mishra, District & Sessions Judge (Retired), 141A/52A, J.L. Nehru Road, Tagore Town, Allahabad-211002
- xviii. Uma Shankar Pasi, District & Sessions Judge (Retired), 70 Sarai Taki, Jhunsi, Allahabad.
- xix. Dileep Singh, Additional District & Sessions Judge (Retired), 418/9, Kamal Singh Colony, Isai Tola, Jhansi.
- xx. Satish Chandra Sharma, Additional District & Sessions Judge (Retired), C-65, Yamuna Puram, Bulandshahr, U.P.
- xxi. Yogendra Singh-II, Additional District & Sessions Judge (Retired), C-744, Sector-C, Mahanagar, Lucknow (U.P.)
- xxii. Surender Pal Goyal, Additional District & Sessions Judge (Retired), B-55, Samrat Ashoka Apartment, Sector-9, Rohini, Delhi-110085

- xxiii. Lokendra Kumar Rathi, Additional District & Sessions Judge (Retired), C/o Sri Jitendra Singh, C-31-B-Nathu Singh Market, Masoodpur, Vasant Kunj, New Delhi-110070
- xxiv. Narendra Deo Mishra, Additional District & Sessions Judge (Retired), 133 New Colony, Alopibagh, Post- Daraganj, Allahabad.
- xxv. Subedar Yadav, Additional District & Sessions Judge (Retired), C/o Sri Kant Yadav 160-A, Isapur, Jaunpur, P.O.- Sadar, Dist. - Jaunpur-222001
- xxvi. Jang Bahadur Singh, Additional District & Sessions Judge (Retired), 12/147 Vikas Nagar, Lucknow.
- xxvii. Mahendra Singh, Additional District & Sessions Judge (Retired), H.No. 46/854, Ram Nagar Jagdishpura, Agra.
- xxviii. Sudhir Kumar-II, Additional District & Sessions Judge (Retired), C/o Sri Surya Kumar Gupta Village & Post – Ramraj, Dist. - Muzaffarnagar - 251320
- xxix. Surya Kumar Singh, Additional District & Sessions Judge (Retired), H-2, Ganga Darshan Housing Scheme, Mehdauri, Allahabad-211004
- xxx. Prashant Kumar Chakraverti, Additional District & Sessions Judge (Retired), 790/2, Om Prakash Sabhasad Nagar, Rajrooppur, Allahabad.
- xxxi. Vijay Kumar Agarwal, Additional District & Sessions Judge (Retired), H.No. 504, Sector 16A (Near Hanuman Mandir), Vasundhara, Ghaziabad-201012
- xxxii. Syed Fariduddin Ashraf, Additional District & Sessions Judge (Retired), Suraiya Manzil, 4/627, Vijayant Khand, Gomti Nagar, Lucknow-226001
- xxxiii. Ram Sahay, Additional District & Sessions Judge (Retired), Village– Barua Dakshini, Post- Ranipur (Bharkhare), Dist.-Sultanpur-227304
- xxxiv. Ramapati Maurya, Additional District & Sessions Judge (Retired), P-601, Silverline Appartment, Opposite B.B.D. University, Faizabad Road, Lucknow-226028
- xxxv. Suresh Chandra Savita, Additional District & Sessions Judge (Retired), 192, Mangla Vihar-1, Kanpur Nagar-208015
- xxxvi. Dr. Rajiv Vikram Singh Gautam, Additional District & Sessions Judge (Retired), 19-A, Balda Colony, New Hyderabad, Lucknow-226007
- xxxvii. Shobhi Lal, Additional District & Sessions Judge (Retired), HIG-41, Kaushambi Kunj, Rajrooppur, Allahabad.
- xxxviii. Ram Kumar, Additional District & Sessions Judge (Retired), A-2/43 Sector-F (Vistar), L.D.A Colony, Kanpur Road Yojana, Lucknow-226012

The above mentioned appointed Presiding Officers shall proceed to take over charge of their places of posting immediately.

The taking over charge certificate may kindly be sent to the Assistant Registrar (Services) & Assistant Registrar (Confidential-'B'), High Court, Allahabad.

9. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Registrar (Judicial) (Budget), High Court, Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
12. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
13. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
14. The Officer On Special Duty(Judicial) (Incharge Computers)/ Incharge Computer Centre, High Court, Allahabad.

15. The Deputy Registrar (G), High Court, Allahabad.
16. The Deputy Registrar (Budget), High Court, Allahabad.
17. The Deputy Registrar (Admin.), High Court, Allahabad
18. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
19. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
20. The Section Officer (Admin. C Section), High Court, Allahabad.
21. The Section Officer (Conf. 'B' Section), High Court, Allahabad.
22. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
23. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

sd/-

**(ATUL SRIVASTAVA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**

No. C-1106/CF (B) 16 dt 3.09.16

उत्तर प्रदेश शासन
नियुक्ति अनुभाग-4
संख्या-यू0ओ0-35/दो-4-2016-173जी/2015टी0सी0
लखनऊ: दिनांक 26 जुलाई, 2016

कार्यालय-ज्ञाप

न्याय विभाग, उत्तर प्रदेश शासन के शासनादेश संख्या-02/2016/1943/सात-न्याय-2-2015-173जी/2015, दिनांक 30 दिसम्बर, 2015 के माध्यम से 14वें वित्त आयोग की संस्तुतियों के क्रम में निम्नलिखित जनपदों में 38 अतिरिक्त न्यायालयों की स्थापना करते हुए पीठासीन अधिकारी के 38 पदों का सृजन दिनांक 29 फरवरी, 2016 तक के लिए किया गया है तथा शासनादेश संख्या-301/सात-न्याय-2-2016-173जी/15, दिनांक 10 मई, 2016 द्वारा उक्त पदों की निरन्तरता दिनांक 28-02-2017 तक के लिए बढ़ायी गयी है, जो न्याय विभाग, उत्तर प्रदेश शासन के आदेशानुसार दिनांक 31 मार्च, 2020 तक ही बढ़ायी जायेगी :-

क्र० सं०	जनपद का नाम	न्यायालयों की संख्या
1.	आगरा	03
2.	अलीगढ़	01
3.	इलाहाबाद	02
4.	बरेली	01
5.	बिजनौर	01
6.	फैजाबाद	01
7.	गौतमबुद्धनगर	03
8.	गाजियाबाद	02
9.	गोरखपुर	01
10.	झांसी	01
11.	कानपुर नगर	04
12.	लखनऊ	11
13.	मथुरा	01
14.	मेरठ	02
15.	मुरादाबाद	01
16.	मुजफ्फरनगर	01
17.	सहारनपुर	01
18.	वाराणसी	01
	योग	38

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PS To R.Li.
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01/9/16

A.R. (Lent B)

JR-(J) (S)
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2- न्याय विभाग के उक्त शासनादेश दिनांक 30-12-2015 के क्रम में महानिबन्धक, उच्च न्यायालय, इलाहाबाद के अर्द्धशासकीय पत्र संख्या-सी-1077/सी0एफ0(बी)/2016, दिनांक 02-06-2016 एवं अर्द्धशासकीय पत्र संख्या-सी-1286/सी0एफ0(बी)/2016, दिनांक 12-07-2016 द्वारा उक्त अतिरिक्त न्यायालयों में उत्तर प्रदेश उच्चतर न्यायिक सेवा के 38 सेवानिवृत्त न्यायिक अधिकारियों को पीठासीन अधिकारी के रूप में नियुक्त/तैनात किये जाने की संस्तुति उपलब्ध करायी गयी है। मा0 उच्च न्यायालय की उक्त संस्तुति के दृष्टिगत उक्त 38 अतिरिक्त न्यायालयों में उत्तर प्रदेश उच्चतर न्यायिक सेवा के 38 सेवानिवृत्त न्यायिक अधिकारियों को निम्नानुसार उनके नाम के सम्मुख अंकित जनपदों में पीठासीन अधिकारी के पद पर दिनांक 31-03-2020 अथवा 70 वर्ष की आयु, जो भी पहले हो, तक के लिए नियुक्त/तैनात किये जाने की श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं:-

क्र० सं०	अधिकारी का नाम	जिला
1	2	3
1.	श्री राम औतार कौशिक, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	बिजनौर
2.	श्रीमती रमा जैन, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	मेरठ
3.	श्री सुख लाल, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	झांसी
4.	श्री रियायत हुसैन, सेवानिवृत्त जिला एवं सत्र न्यायाधीश	अलीगढ़
5.	श्री इन्द्रजीत वर्मा, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	लखनऊ
6.	श्री अशोक कुमार तिवारी, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	आगरा
7.	श्री श्याम बिहारी पाण्डेय, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	लखनऊ
8.	श्री राम प्रकाश वर्मा, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	लखनऊ
9.	श्री प्रमोद कुमार मिश्रा, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	कानपुर नगर
10.	श्री राज कुमार-II, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	लखनऊ
11.	श्री प्रदीप कुमार-II, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	गौतमबुद्धनगर
12.	श्री अरूण कुमार गुप्ता, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	लखनऊ
13.	श्री लुकमानुल हक, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	आगरा
14.	श्री रमेश चन्द्र-III, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	फैजाबाद
15.	श्री अशोक कुमार पाठक, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	लखनऊ
16.	श्री रामाश्रय सिंह, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	गोरखपुर
17.	श्री भगवान देव मिश्रा, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	गौतमबुद्धनगर
18.	श्री उमाशंकर पासी, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	इलाहाबाद
19.	श्री दिलीप सिंह, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश ✓	आगरा
20.	श्री सतीश चन्द्र शर्मा, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	मेरठ
21.	श्री योगेन्द्र सिंह-II, सेवानिवृत्त जिला एवं सत्र न्यायाधीश ✓	कानपुर नगर
22.	श्री सुरेन्द्र पाल गोयल, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश ✓	मुजफ्फरनगर



23.	श्री लोकेन्द्र कुमार राठी, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	सहारनपुर
24.	श्री नरेन्द्र देव मिश्रा, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	लखनऊ
25.	श्री सूबेदार यादव, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	वाराणसी
26.	श्री जंगबहादुर सिंह-III, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	बरेली
27.	श्री महेन्द्र सिंह-II, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	गाजियाबाद
28.	श्री सुधीर कुमार-II, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	मुरादाबाद
29.	श्री सूर्य कुमार सिंह, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	लखनऊ
30.	श्री प्रशान्त कुमार चक्रवर्ती, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	कानपुर नगर
31.	श्री विजय कुमार अग्रवाल, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	गौतमबुद्धनगर
32.	सैयद फरीदुद्दीन अशरफ, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	लखनऊ
33.	श्री राम सहाय, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	मथुरा
34.	श्री रमा पति मौर्या, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	लखनऊ
35.	श्री सुरेश चन्द सविता, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	कानपुर नगर
36.	श्री राजीव विक्रम सिंह गौतम, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	इलाहाबाद
37.	श्री शोभी लाल, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	लखनऊ
38.	श्री राम कुमार-II, सेवानिवृत्त अपर जिला एवं सत्र न्यायाधीश	✓	गाजियाबाद

किशन सिंह अटोरिया
प्रमुख सचिव

संख्या-यू0ओ0-35/दो-4-2016-173जी/2015, तददिनांक।

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:-

1. महालेखाकार, उ0प्र0, इलाहाबाद।
2. महानिबन्धक, उच्च न्यायालय, इलाहाबाद।
3. प्रमुख सचिव, न्याय विभाग, उत्तर प्रदेश शासन।
4. सम्बन्धित जनपद न्यायाधीश।
5. अपर निदेशक, कोषागार निदेशालय, उ0प्र0, कचेहरी रोड, इलाहाबाद।
6. सम्बन्धित पीठासीन अधिकारी, द्वारा-महानिबन्धक, उच्च न्यायालय, इलाहाबाद।
7. गार्ड बुक हेतु।

आज्ञा से,
(अशोक कुमार श्रीवास्तव)
विशेष सचिव